

Declaration of Assets and Liabilities

Year....2025-26.....

I,.....**CHHOTE PASWAN.....**, son/daughter/wife of ...LATE CHARITRA PASWAN.....aged.....58 (Approx)..... years, belonging to **Bihar Legislative Assembly SECRETARIAT SERVICE** and presently working as **DEPUTY SECRETARY, Bihar Legislative Assembly, Patna** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|---------------------------------|------------------------------|------------------|------------------|-----------------------|
| | | | Smt. Savita Devi | Neelu Kumari | Pratyush Kumar | Piyush Kumar |
| (i) | Cash | 8000 | NIL | NIL | NIL | NIL |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | S.B.I Saving A/C Rs.10,000/- | NIL | - | - | - |
| (iii) | Bonds, Debentures and Shares in companies | - | - | - | - | - |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | - | - | - | - | - |
| (v) | Motor Vehicles (details of make, etc.) | 2 Wheeler Hero Splender | - | - | - | - |
| (vi) | Jewellery (give details of weight and value) | NIL | 100 gm Gold 300 gm Silver | - | - | - |
| (vii) | Other assets, such as values of claims / interests | 1 PC & 1 TV | - | - | - | - |

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Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

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* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|--|--|------------------|------------------|-----------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | 01 Bigha Land in Vill-Bandoh (Nalanda) | 01 Bigha Land in Vill-Bandoh (Nalanda) | NIL | - | - |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | | | | | |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | | | | |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | | | | |
| (v) | Others (such as interest in property) | | | | | |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on |
|---------|--|---|--------------------------|
| (a) | (i) Loans from Banks | YES BANK-13,00,000/- | 9,00,000/- |
| | (ii) Loans from financial institutions | HDFC- 12,00,000/- | 6,00,000/- |
| | (iii) Government Dues: | | |
| | (a) dues to departments dealing with government accommodation | - | - |
| | (b) dues to departments dealing with supply of water | - | - |
| | (c) dues to departments dealing with supply of electricity | - | - |
| | (d) dues to departments dealing with telephones | - | - |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | - | - |

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|-----|---|------------------------------|---|
| | (f) Other dues, if any | - | - |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | PAN No. AGEPP0144Q 80,000 | - |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | - | - |
| | (iii) Sales Tax [Only in case of proprietary business] | - | - |
| | (iv) Property Tax | - | - |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :-

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:.....Patna.....

Date:..13/02/2026:.....

Signature *Chhote Paswan*

Name of Employee: ...CHHOTE PASWAN.....

Designation:.....DEPUTY SECRETARY.....

Department...Bihar Legislative Assembly, Patna

Chhote Paswan

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.